



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,16th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. KAUSHIK KUMAR SHARMA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	RSA/59/2009	SRI TARLOK SINGH and ORS Versus SRI JATINDRA NATH BHARALI and ORS	MR.K AGARWAL MR.S C KEYAL MR. D MOZUMDER MR. P NEOG MR. S BISWAS MR. C PRADHAN	MR.D C MAHANTA MR.T J MAHANTA MS.P BHATTACHARYA
2	WP(C)/2154/2015	MRIDUL MALAYA GUHARAJA Versus THE STATE OF ASSAM AND 7 ORS	MR.P HAZARIKA MR.A HASAN MR.S KAKATI	MR.S R BHATTACHARJEE-7 GA, ASSAM(R1-5) MR.S BHATTACHARJEE(R-7) MR.H A SARKAR(R-7) MR.B BHATTACHARJEE(R-7)
3	WP(C)/5153/2015	M/S OSWAL UDYOG Versus THE STATE OF ASSAM AND 3 ORS	MR.S C BISWAS MS.K L R YANTHAN MS.A DAS MR. S BISWAS MR.H A TALUKDAR	SC, INDUSTRIES
4	WP(C)/2107/2016	JAY PRAKASH DEURI Versus THE STATE OF ASSAM and 6 ORS.	MR.R DUTTA MR.M K BORO MS.L DAS	SC, SECONDARY EDUCATION
5	RSA/56/2020	MUSSTT. SAHIDA BEGUM Versus SRI JOYDEV AGARWALA AND 4 ORS	MR. S DAS MRS. R T DAS MR. D SARAF MR. N BORUAH MR K DAS MR H GOGOI MR P AGARWAL	

LEAVE NOTE OF ADVOCATES FOR 16/11/2021

1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
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5)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
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[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/974/2020	BINOD DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. K MOHAMMAD	GA, ASSAM
2	WP(C)/1976/2020	ABUL KASHEM MIYAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. J AHMED MR. A S AKAND MR. Z RAHMAN	SC, PWD ROAD SC, PWD
3	WP(C)/4799/2020	LAMBUDHAR GOGOI Versus THE STATE OF ASSAM AND 6 ORS	MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM MR G BORDOLOI, SC, COOPERATIVE DEPTT.

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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	CRP/339/2014	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMT. KABITA DAS and 3 ORS	MR.B C DAS MR.R C PAUL MS.S ROY MR.C PHUKAN	
2	CRP/78/2019	KISHORI DEVI SAHARIA AND ANR. Versus CHANDRA PRAKASH SAHARIA AND 9 ORS	MR R CHAKRAVORTY MR. M CHALIHA	MS. K YADAV MR. JYOTIRMOY ROY MS. M BHATTACHARJEE MR. R HAZARIKA MR D DAS MR H M R HOQUE MR. R L YADAV
3	WP(C)/603/2020	KAPIL CHANDRA DAS AND 7 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. D K SARMAH MS. A TALUKDAR MRS. S BORA	MR. J LASKAR (R7) MR R DAS (R7) SC, HEALTH SC, FINANCE
4	WITH WP(C)/869/2020	RITUPARNA BARUAH Versus THE STATE OF ASSAM AND 7 ORS.	MR. D K SARMAH MS. A TALUKDAR MRS. S BORA	MR. J LASKAR (R7) MR R DAS (R7) SC, HEALTH SC, FINANCE DEPTT.
5	WP(C)/1677/2020	ABUL HASAN RAFIQUE AHMED AND ANR. Versus HOUSING AND URBAN DEVELOPMENT CORPORATION LTD. (HUDCO) AND 5 ORS.	MR C BARUAH MR. B BARUAH MS S HASNU	MR. B SHARMA MR. H DAS MR. D K NATH

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